## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:4658
ANSWERED ON:23.04.2013
COMPENSATION FOR LAND ACQUISITION
Mitra Shri Somendra Nath;Nishad Capt.(Retd.) Jainarayan Prasad

## Will the Minister of COAL be pleased to state:

- (a) whether a large number of families who lost their land in various coal fields have not yet been provided with compensation or employment;
- (b) if so, the details thereof till date, coalfield and subsidiary-wise including the Central Coalfields Limited;
- (c) the number of families provided with employment, compensation etc., coalfield- wise and company-wise;
- (d) the reasons for not providing employment, compensation etc. to many land ousters till date; and
- (e) the time by which remaining cases of land ousters' employment and compensation will be solved?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): No, Sir. It is not true that a large number of families who lost their land in various coalfields have not been yet provided with compensation or employment. However, in some cases compensation or employment has not yet been provided due to various reasons. The details of the displaced persons yet to be provided with employment and compensation pending more than one year along with reasons are as under:-